

(c) how many vacancies of J.E. (E&M) in DWS and SDU were reserved for SCs/STs for the past three years, the vacancies actually filled, re-reserved, lapsed and position of backlog as on 1 January, 1990;

(d) the representation of SC/ST JEs in next promotion of A.E. (E&M) in comparison to general category during past three years;

(e) the number of temporary JEs (E&M) of SCs/STs confirmed since 1979 and if not, the reasons therefor;

(f) whether work mistries working as JEs on ad hoc basis were placed senior to SC/ST JEs; and

(g) whether any representations by JEs and SCs/STs have been made against alleged irregularities and if so, the action taken thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). No, Sir. However, some appointments were made from general category on ad-hoc basis against the vacancies reserved for SC/ST during the year 1979-80 in the interest of work. The deficiency has, however, been made good during the subsequent years.

(c) Out of 50 vacancies during the last three years, 12 were reserved for SCs/STs and the same have been filled. The SCs/STs vacancies were neither got de-reserved nor allowed to lapse. There is a backlog of 5 posts of STs on 1.1.1990 but none against the SC category.

(d) During the past three years, only two general category candidates have been given ad-hoc promotion. No SC/ST candidates were promoted as no candidate was available even in the extended zone of consideration.

(e) Some JEs appointed during the year 1977-79 have challenged the seniority list of JEs in the High Court of Delhi and, therefore, confirmation of the JEs has not been done so far.

(f) Yes, Sir. This has been done in view of the judgement of the Supreme Court in Civil Appeal No. 527/528/1986 in the case of Shri J.P. Gupta and Others Vs. M.C.D.

(g) Some representations from SC candidates have been received regarding fixation of their seniority/promotion, and in one case, appropriate rectification has been done in the seniority list.

[Translation]

### Indira Sagar Bandh

5474. DR. BANGALI SINGH:  
SHRI SHIV SHARAN VARMA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether attention of Government has been drawn to the news-item appearing in 'Jansatta' dated 19 March, 1990 under the caption "Indira Sagar Bandh Ka Kam Rokane Ki Shifارش";

(b) if so, the reaction of Government thereto;

(c) the number of trees likely to be felled on completion of the project; and

(d) the steps taken for the rehabilitation of the oustees of this project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Government is aware of the news-item. However, there is no proposal to stop the work on Indira Sagar Project.

(c) Enumeration of the trees to be felled has not yet been made.

(d) The State Government has proposed rehabilitation of oustees. Five phases rehabilitation plan for Phase I has been drawn up. Land for rehabilitation of villages is under identifications.

### **Spinning Mill**

5475. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that foundation stone of a spinning mill was laid in Etah district of Uttar Pradesh; and

(b) if so, the time by which it will be set up and the expenditure likely to be incurred thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. Foundation stone for U.P. Sahakari Katai Mills Ltd. was laid on 31.07.1989 in Etah District of Uttar Pradesh.

(b) According to the State Government the Mill is likely to be set up by 31.03.1991 subject to availability of funds and the estimated cost of the project is Rs. 1,470 lakhs.

### **Cancer from use of Karpoori Tobacco**

5476. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Karpoori Tobacco is manufactured in Mainpuri district of Uttar Pradesh and its use causes many diseases related to throat stomach, cancer and lungs;

(b) if not, whether Government propose to chemically analyse it;

(c) if so, the action taken in this regard; and

(d) the steps Government propose to take to stop its use?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (d). The information is being collected and will be placed on the Table of the Sabha in due course.

[English]

### **Plan to Phase out Tobacco**

5477. SHRI P.R.S. VENKATESAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to plan to phase out tobacco like hashish and indigo from the country; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) No such proposal is under consideration of Ministry of Health and Family Welfare.

(b) Does not arise.

### **Fourth India Garment Fair**

5478. SHRI K.S. RAO: Will the Minister of TEXTILES be pleased to state:

(a) whether the Fourth India Garment Fair (autumn/winter collection 1990-91) sponsored by the Apparel Export Promotion Council was held in New Delhi in January, 1990;

(b) if so, the names of the countries and organisations which participated in the fair;